

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT No.I

Service Tax Appeal No.70880 of 2016

M/s N S Construction Company

.....Appellant

VERSUS

Commissioner of Central Excise & Service Tax, Allahabad

.....Respondent

Present for the Appellant : A.P. Mathur, Advocate

Present for the Respondent: Shri Sandeep Kumar Singh, Authorized Representative

DATE OF HEARING : 20 June, 2019

ORDER

Order Reserved.

**(Archana Wadhwa)
Member (Judicial)**

**(Anil G. Shakkarwar)
Member (Technical)**

Nihal